STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS AND MEDIATION CENTRE IN THE STATE OF MECHALAYA AS PER THE NOTIFICATION DATED 28TM APPIL, 2020 BY MINISTRY OF LAW & JUSTICE (DEPARTMENT OF LEGAL AFFARIS), NEW DELIN 1:08 THE MONTH OF Soptember, 2023.

	Form 1 List of cases e-filed during the month												
Sr No.	Court	District		Petitioner Name Vs Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e- filing				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)				
1.	High Court of Meghalaya	East Khasi Hills	-	1	-	7	-	-					
2.	Judge, Commercial	East Khasi					1 1						

	Form 2 List of cases in which e-Payment of Court fees was made during the month										
Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees				
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)				
1.	High Court of Meghalaya	East Khasi Hills	-	100000000000000000000000000000000000000	1.4.						
2.	Judge, Commercial	East Khasi Hills	-								

Form 3

èr. Vo.	Court	District	Case No.	Service of Process ha				
(1)	100			Respondent Name	Advocate	Date of Registration	Date of Electronic Service of	
	(2)	(3)	(4)	(5)			Process	
1.	High Court of	East Khasi Hills	(1)	(5)	(6)	(7)	(8)	
	Meghalaya					-	(0)	
2.	Judge, Commercial	East Khasi Hills						
	Court, Shillong	EGOT TUTEST THIS	-					

		List o	f total no. of cases	Form 4 randomly allocated dur	ing the month	
Sr. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. or cases randomly
(1)	(2) High Court of Meghalaya	(3) East Khasi Hills	(4)	(5)	(6)	allocated) (7)
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-	-	-	-

Sr. No.	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of case Management Hearing	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	
1.	High Court of Meghalaya	East Khasi Hills					-	
2.	Judge, Commercial Court, Shillong	East Khasi Hills	-					

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Form 6 Contested commercial cases disposed during the month													
Sr. No	Court	Distri	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registrati on	Whether Urgent Relief was sought and Pre- Institution Mediation	Date of Decision	Days for disposal	Nature of Disposal (Contested / Settled)	Date of execution of decree	Number of days for executio n of decree from date of decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1.	High Court of Meghalay a	East Khasi Hils											
2.	Judge, Commerci al Court,	East Khasi Hills			-						-		

			Form Summary of Commercial C	7 ases during the month		
Sr. No. (1)	(2) High Court of	District (3)	Total number of cases pending on the 1 st day of the month (4)	Total number of cases instituted during the month (5)	Total number of cases disposed during the month (6)	Total number of cases pending at the end of the month
2.	Meghalaya Judge,	East Khasi Hills East Khasi Hills	90	122	(0)	(7)
	Commercial Court, Shillong		90	4	4	90

	Li	st of cases received fo	r Pre-Institution Media	tion and Settlement a	nd Settlement during	the month	
Sr. No.	Name of Mediation Centre [For example, DLSA or Main Mediation Centre Mumbai]	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month		
(1)	(2)	(3)	(4)	(6)			
l.	Shillong Mediation	43	7	(5)	(6)	(7)	
	Centre, Shillong.	,,	,		(1 : Failure)	Total=46 nos. (43 nos. of applications are in the pre-mediation stage and notices have been served and 3 nos. Mediation are pending)	

Form 6 (ii): Mediation Data on Quarterly Basis

S.N.o.	Name of the Authority Application Received by Authority	Received by			Party		No. of application slab- Wise as per Schedule-II					No. of application disposed of as per Rule 3(4)	No. of applic ation Referr ed for	applicatio n Where no	No. of application where parties reached a settlement as
		Individual	Corporate	Individual	Corporate	1	II	111	IV	V	and 3(6)	media tion	settleme nt arrived at as per Rule 7(1)(ix)	per Rule 7(1)(vii)	
(1)	(2)	(3)	(4)	(5)	(6)	(7)			(8)	-		(9)	(10)	(11)	(12)
1.	Meghalaya State Legal Services Authority, Shillong	23	1	22	22	1	22	1		-	-	20	1		3